

LIR No. 1298/2018

Rajeshwar vs M/s D R International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : Shri Kailash Kumar Jonwal, AR for the workman.

None for the management.

The matter is fixed for filing of rejoinder and framing of issues.

Rejoinder not filed.

Workman is directed to file rejoinder with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

Matter stands adjourned for filing of rejoinder and framing of issues on **11.11.2020**.

VEENA RANI

POLC/RADC

07.09.2020

LC No. 2478/2016

Vinod Kumar vs M/s Dart Mall Communication Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **05.10.2020**.

VEENA RANI

POLC/RADC

07.09.2020

LC No. 731/2016

Birjesh Kumar vs M/s Dart Mall

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **05.10.2020**.

VEENA RANI

POLC/RADC

07.09.2020

LC No.2445/2016

Digamber Singh vs M/s Dart Mall

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **05.10.2020**.

VEENA RANI

POLC/RADC

07.09.2020

LC No. 2448/2016

Lalit Kumar vs M/s Dart Mall

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **05.10.2020**.

VEENA RANI

POLC/RADC

07.09.2020

LIR No. 4402/2016

Roop Chand vs M/s Mohan Nursing Home Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : None for the workman.

Shri Keshav Garg, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

15.10.2020.

VEENA RANI

POLC/RADC

07.09.2020

LIR No.3008/2016

Balwant Singh vs M/s A S Mechanical Works

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

19.10.2020.

VEENA RANI

POLC/RADC

07.09.2020

LIR No. 1547/2016

Mala Rani vs Sir Ganga Ram Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **19.10.2020**.

VEENA RANI

POLC/RADC

07.09.2020

LIR No. 209/2016

Abhiram Dass vs M/s Enkay Spares Industries

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : None for the workman.

Shr Ankit Tyagi, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that he will file written submissions by the next date of hearing.

Be put up for final arguments/clarifications, if any on

15.10.2020.

VEENA RANI

POLC/RADC

07.09.2020

LIR No. 6940/2016

Shahnaz vs Delhi Public School

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : None for the workman.

Shri Pankaj Arora, AR for the management.

The matter is fixed for final arguments.

Written submissions be filed by the next date of hearing.

Matter stands adjourned for final arguments on

24.09.2020.

VEENA RANI

POLC/RADC

07.09.2020

LIR No.3613/2016

Satya Prakash vs MCD North

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : None for the workman.

Ms Radha Singh, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that she wishes to inspect the court file and prays for adjournment.

Written submissions be filed by the next date of hearing.

Matter stands adjourned for final arguments on

26.10.2020.

VEENA RANI

POLC/RADC

07.09.2020

LC No. 2032/2016

Girish Lal vs M/s Aven Unit of Ramkishan Company

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : None for the workman.

Ms Geeta Tomar, AR for the management.

The matter is fixed for final arguments.

Written submissions be filed by the next date of hearing.

At request, be put up for final arguments on

17.10.2020.

VEENA RANI

POLC/RADC

07.09.2020

LC No. 2025/2016

Anjani Kumar vs M/s Kushal Suraksha Bal

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : None for the workman.

Shri Jasbir Chaudhary, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that written submissions already filed.

Matter stands adjourned for clarifications, if any / order on **09.09.2020**.

VEENA RANI

POLC/RADC

07.09.2020

LIR No. 7921/2016

Raj Kumar Singh Chauhan vs M/s Diamond Tradex Company

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

Matter is fixed for order.

Order not ready.

Matter stands adjourned for clarifications, if any /
order on **17.09.2020**.

VEENA RANI

POLC/RADC

07.09.2020

LIR No. 7928/2016

Rashmi Pahwa vs M/s Diamond Tradex Company

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

07.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

Matter is fixed for order.

Order not ready.

Matter stands adjourned for clarifications, if any /
order on **17.09.2020**.

VEENA RANI

POLC/RADC

07.09.2020

LIR No. 1604/2016

Mahavir Singh vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

07.09.2020.

Present : None for the workman.

None for the management.

File put up before me by the Ahlmad of the Court by stating that it was fixed for 25.08.2020 and inadvertently, same was not put up before the Court on 25.08.2020.

Ahlmad is warned to be careful in future.

The matter is fixed for clarifications/further arguments.

Matter stands adjourned for clarifications/ further arguments on **17.09.2020.**

VEENA RANI

POLC/RADC

07.09.2020

LIR No. 5892/2016

Babu Khan vs Kundan Industries

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

07.09.2020.

Present : None for the workman.
 None for the management.

File put up before me by the Ahlmad of the Court by stating that it was fixed for 27.08.2020 and inadvertently, same was not put up before the Court on 27.08.2020.

Ahlmad is warned to be careful in future.

The matter is fixed for clarifications/further arguments.

Matter stands adjourned for clarifications / further arguments on **11.09.2020**.

VEENA RANI

POLC/RADC

07.09.2020